


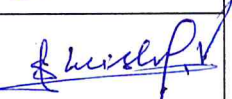
NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)  
PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 04.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.308/9/HDB/2017
NAME OF THE COMPANY	KMK Nilachal Power Pvt Ltd
NAME OF THE PETITIONER(S)	Sangha erectors Pvt Ltd
NAME OF THE RESPONDENT(S)	KMK Nilachal Power Pvt Ltd
UNDER SECTION	Sec 9 of IBC

Counsel for Petitioner(s):

Ries			
Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
N.B. Benarjee	Advocate	9966389387	
V. Krishna Sai Kumar	Advocate	9160609992	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard, Mr. N.B. Benarjee and Mr. Krishna Sai Kumar, Learned counsels for the petitioner and none appears for the Respondent.

Post the case for admission on 16.01.2018.



Member (Technical)

Srikanth



Member (Judicial)